

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01150/2018

Jabalpur, this Thursday, the 13th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mukesh Yadav, S/o Shri Halke Prasad, aged about 23 years, By occupation : unemployed, R/o Village & Post Sujanpura, District Tilakgarh (M.P.) Pin Code - 472115 -Applicant

(By Advocate – Shri Arvind Pathak)

V e r s u s

1. Union of India through Principal Secretary, West Central Railway Department, New Delhi 110003.
2. General Manager, West Central Railway, Indira Market, Jabalpur (M.P.) – 482001.
3. Deputy Chief Personnel Officer (Recruitment), West Central Railway, Jabalpur (M.P.) - 482001 -Respondents

(By Advocate – Shri A.S. Raizada)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant prays for withdrawal of the O.A with liberty to raise the issues herein in the other pending O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member